

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4347

ANSWERED ON:11.08.2017

PPP Mode for Treatment of NonCommunicable Diseases

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes a Public Private Partnership (PPP) mode to provide diagnosis and treatment for three non-communicable diseases;
- (b) if so, the details of the guidelines along with the aims and objectives thereof;
- (c) whether the Government has sought assistances from the World Bank in this regard and if so, the details thereof;
- (d) whether the Government has written to all the States/UTs for comments on the draft model concessionaire agreement and guidelines prepared with the help of the World Bank and working groups;
- (e) if so, the response of the State Governments thereto; and
- (f) the steps taken to bring down the healthcare cost and stop exploitation of patients?

Answer

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)

(a) to (e): Niti Aayog with the technical assistance of the World Bank Group and in consultation with Ministry of Health and Family Welfare is working to develop a Model Concessionaire Agreement for the provision of prevention and treatment services for Non-Communicable Diseases such as Cardiovascular Diseases, Oncology and Pulmonology at the district level. This is with the objective to bring advanced healthcare systems where there is a clear unmet need. The States would have the option to adopt and/or to customize before rolling out as well as to decide the group of patients who can be provided free services. Niti Aayog shared the draft framework with the States for their inputs. As informed by Niti Aayog, three States namely Tamil Nadu, Haryana and Odisha have furnished their suggestions in this regard.

(f): Health is a State subject, it is the responsibility of the State/Union Territory Government to take steps to protect patients from exploitation. The Government of India has enacted the Clinical Establishments (Registration and Regulation) Act, 2010. In terms of this Act and the Central Rules thereunder, the clinical establishments are inter alia required to display their rates at a conspicuous place in their premises, both in the local language and English. Further, with a view to determine costs, the National Council for Clinical Establishments has prepared a standard list of medical procedures and a standard template for costing medical procedures and the same have been shared with the States and Union Territories. Further action in the matter will be required to be taken by States/UTs.

In order to provide affordable health care services to the people of the country, especially the poor, the Government has taken several steps which inter-alia include:

â€¢ Increase in public spending on healthcare by Centre and States.

â€¢ Under National Health Mission, Free Drugs and Free Diagnostic initiative provides essential drugs and diagnostics free of cost in public health facilities.

â€¢ Implementation of Janani Shishu Suraksha Karyakaram (JSSK), Rashtriya Bal Swasthya Karyakaram (RBSK), Rashtriya Kishor Swasthya Karyakaram (RKSK) and implementation of programmes of Revised National Tuberculosis Control Programme (RNTCP), National Vector Borne Disease Control Programme (NVBDCP), National Leprosy Eradication Programme (NLEP), National AIDS Control Programme (NACP) etc. where free treatment is provided to patients of Tuberculosis(TB), HIV, Vector borne diseases etc.

â€¢ Pradhan Mantri National Dialysis Programme for free dialysis services to the poor in district hospitals.

â€¢ Making available tertiary health care services in the public sector through strengthening of hospitals, establishment of AIIMS in the States and up-gradation of existing Government medical colleges across the country.

â€¢ Making available quality generic medicines at affordable prices to all, under 'Jan Aushadhi Scheme', in collaboration with the

State Governments.

• Price capping of Cardiac Stents.

• Rashtriya Swasthya Bima Yojana (RSBY) which provides for smart card based cashless health insurance on family floater basis